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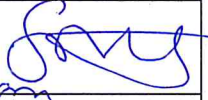
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

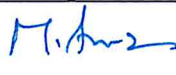
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.11.2017.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No.224/230/HDB/2017
NAME OF THE COMPANY	Bioserve Biotechnologies (India) Private Limited
NAME OF THE PETITIONER(S)	Bioserve Biotechnologies (India) Private Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KUMAR SANGAM	Advocate	9000666072 Sangamnaresh@gmail.com	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Anilkumar	Adv. Counsel for O.L.	9440569156.	

**ORDER**

Heard. Mr.Naresh Kumar Sangam, Learned Counsel for Petitioner and Mr.Anil Kumar, Learned Counsel for Respondent.

At the request of both the Counsels, case is posted to 20-12-2017.

  
**Member (T)**

prem

  
**Member (J)**